

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SAPPHIRE CLOTHING COMPANY INDIA PRIVATE LIMITED OPERATING IN THE GARMENT INDUSTRY AT TIRUPPUR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sapphire Clothing Company India Private Limited.  PAN: AAICS9995D  CIN: U18101TZ2005PTC011776
2.	Address of the registered office	5/422, Palladam to Pollachi Main Road, K Krishnapuram Village, Kamanaickenpalayam, Tirupur-641658
3.	URL of website	<a href="https://www.sapphireclothing.com">https://www.sapphireclothing.com</a>
4.	Details of place where majority of fixed assets are located	5/422, Palladam to Pollachi Main Road, K.Krishnapuram Village, Kamanaickenpalayam Tirupur - 641658
5.	Installed capacity of main products/ services	Manufacture of wearing apparel – 2 tons / day [approx.]
6.	Quantity and value of main products/ services sold in last financial year	FY 2022-2023 is Rs 6.45 Crs [last audited]
7.	Number of employees/ workmen	350 – Workmen/Employee [Approx] Currently it is Inoperative.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be collected from the office of RP:  CA. Mahalingam Suresh Kumar M/s. S.P.P & Co, Chartered Accountants, Second Floor, CODISSIA Building, G.D. Naidu Towers, Huzur Road , Coimbatore - 641018.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Mob: +91 73730 52341 Email: sapphire.cirp@gmail.com
10.	Last date for receipt of expression of interest	01.04.2024
11.	Date of issue of the provisional list of prospective resolution applicants	06.04.2024
12.	Last date for submission of objections to the provisional list	11.04.2024

13.	Date of issue of final list of prospective resolution applicants	12.04.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.04.2024
15.	Last date for submission of resolution plans	13.05.2024*
16.	Process email id to submit Expression of Interest	sapphire.cirp@gmail.com

\* Subject to approval of Adjudicating Authority for CIRP extension

Place: Coimbatore

Date: 15.03.2024



**C.A.M Suresh Kumar.**

**RP of M/s Sapphire Clothing Company India Private Limited [Under CIRP]**

**IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217**

**AFA No. AA1/10217/02/251024/106166 valid upto 25/10/2024**